

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE**

LOK SABHA

**UNSTARRED QUESTION NO. 911
TO BE ANSWERED ON FRIDAY, THE 26TH JULY, 2024**

PENDING CASES IN COURTS

911. SHRI E T MOHAMMED BASHEER:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that there are around 50 million Civil and Criminal cases pending in the country;**
- (b) if so, the steps taken/proposed to be taken by the Government to address this backlog of cases and deliver justice to common man; and**
- (c) the number of cases pending with the High courts and Supreme Court in the country as on 30 June 2024?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): Yes Sir. The resolution of pending cases in courts is within the exclusive domain of the judiciary. However, the Central Government is committed towards facilitating an ecosystem for expeditious disposal of cases by judiciary and reducing pendency as mandated under Article 21 of the Constitution. To this end, the Government set up the National Mission for Justice Delivery and Legal Reforms in 2011, with the twin objectives of increasing access by reducing delays and arrears in the system and enhancing accountability through structural changes and by setting performance standards and capacities. The Mission has been pursuing a co-ordinated approach for phased liquidation of arrears and pendency in judicial administration, which, inter-alia, involves improved infrastructure for courts including computerization, increase in strength of

subordinate judiciary, policy and legislative measures in the areas prone to excessive litigation, re-engineering of court procedure for quick disposal of cases and emphasis on human resource development.

(c): As per information available on National Judicial Data Grid (NJDG), the number of cases pending with the High courts and Supreme Court, as on 30th June 2024 is as under:-

S. No.	Name of Court	Number of Cases pending
1.	Supreme Court	84,306
2.	High Courts	61,58,665
